

of giving training to Government employees in the use of technical and scientific terms in Hindi?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): No, Sir.

FIRING ON VOLUNTEERS ORGANISATION

*2348. **Shri Rishang Keishing:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the police opened fire on picketeers belonging to the Volunteers Organisation on the 16th February, 1955 at Ukhru;

(b) whether Government have made any inquiry into the causes of the incident; and

(c) if so, the findings of the enquiry?

The Deputy Minister of Labour (Shri Abid Ali): (a) On the 16th February, 1955, a mob of about 1,000 persons sponsored by the Praja Socialist Party agitators trespassed into the compound of the Sub-Divisional Officer's Court building, pushing by sheer weight of numbers the police cordon at the gate and remained shouting inflammatory slogans inciting the crowd to violence. They were administered a warning that they would be dispersed by force if they attempted to enter the verandah. This warning was not heeded and the riotous crowd over-powered the office staff of the Sub-Divisional Officer and the police standing in the verandah and tried to enter the office with intent to destroy Government property. The police made a cane charge which only resulted in the crowd pelting a volley of stones at the police and on the office building. As a result of this, some policemen received direct hits and glass panes of windows were broken. The police and Sub-Divisional Officer were in imminent danger of being attacked and manhandled. The police thereupon opened fire on the rioters.

(b) and (c). An enquiry into the police firing was held by the District

Magistrate, Manipur, on the very next day, i.e. the 17th February, 1955, and his finding was that the firing was entirely justified.

DEFENCE AGAINST NUCLEAR WEAPONS

*2350. **Shri R. P. Garg:** Will the Minister of Defence be pleased to state:

(a) whether Government are studying the question of defence against nuclear weapons; and

(b) whether they have acquired any such defensive equipment so far?

The Minister of Defence (Dr. Katju): (a) and (b). No, Sir.

PRODUCTION OF GOLD AND IRON ORE

*2352. **Th. Lakshman Singh Charak:** Will the Minister of Natural Resources and Scientific Research be pleased to state the total production of gold and iron ore in 1954 in India?

The Minister of Natural Resources (Shri K. D. Malaviya): Gold—240,794 ozs., approximately.

Iron ore—3,733,719 tons, approximately.

COLOMBO PLAN

*2356. **Thakur Jugal Kishore Sinha:** Will the Minister of Finance be pleased to state the details of the progress of the Colombo Plan after it was reviewed by the Consultative Committee at the annual meeting held at Ottawa in October, 1954?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): The progress of the Colombo Plan is reviewed once a year. It has been proposed that the next Consultative Committee meeting be at Singapore in October, 1955. A copy of the Report issued as a result of the Consultative Committee meeting held at Ottawa in October, 1954 is placed on the Table of the House. [Placed in Library. See No. S-137/55.]